COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 OF 2014

Dated : 28th August, 2018

| Present: | Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member | | | | |
|--|---|---|--|------------|---------------|
| <u>In the matter of</u> : Gujarat Urja Vikas Nigam Ltd. & Ors. Vs. | | | | | Appellant(s) |
| Gujarat Electricity Regulatory Commission | | | | •••• | Respondent(s) |
| Counsel for | the Appellant (s) | : | Mr. M.G.Ramachand Mr. Anand K. Ganes Mr. Ashwin Ramana Ms. Ranjitha Ramac | an than | an |
| Counsel for | the Respondent(s) | : | Ms. Suparna Srivast Ms. Nehul Sharma fo | | |

<u>ORDER</u>

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant submitted that, the matter may kindly be listed after two weeks to enable him to take necessary instructions from the Appellant and make his submissions in the matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter for hearing on <u>20.09.2018</u>, as requested by the learned counsel appearing for the Appellant to enable him to take necessary instructions from the Appellant and make his submissions in the matter.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member